

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 884 of 2019

IN THE MATTER OF:

P.V. Krishnaprasad & Anr.

.....Appellant

Vs.

Mr. J.Manivannan

.....Respondent

Present :

None

O R D E R

30.08.2019 - In spite of repeated calls nobody appears. To give one more opportunity to the Appellant, we adjourn the matter.

Post the case for 'admission' (fresh case) on **3rd September, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

ss/gc